

(b) the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) No property of India Tourism Development Corporation Ltd

(ITDC) has been given to private parties/firms. ITDC however, has entered into agreement with private parties for serving speciality food in 5 restaurants of four of its hotels as per details given in the attached statement.

STATEMENT

Sl. No.	Name of the Hotel	Name of the Restt.	Name of the Speciality	Name of the private party
1.	Ashok Hotel, New Delhi	China Town	Chinese cuisine	M/s Szechewan kitchen Caterer
2.	Lodhi Hotel, New Delhi	(a) Wanchi (b) —*	-do- Pure Veg. South Indian	M/s Wanchi Caterers M/s Sagar Food Home
3.	Ashok Yatri Niwas, New Delhi	Coconut Grove	Non-Veg. South Indian	M/s K. S. Kumar & Co.
4.	Hotel Agra Ashok, Agra	Chinese Restt.*	Chinese cuisine	M/s Deling and Co.

*Earlier operated by M/s Woodland. The contract has now been given to M/s Sagar Food Home. The Restaurant has not yet started operation.

**The Restaurant is still to be commissioned.

Broad-Gauge Line from Karur to Salem

4580. DR. K. S. SOUNDARAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to lay broad gauge line between Karur and Salem via Velur, Namakkal and Rasipuram;

(b) if so, the steps taken in this regard so far; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Constraint of resources.

[Translation]

Civic facilities in Kishanganj Railway Colony

4581. SHRI KALKA DASS : Will the Minister of RAILWAYS be pleased to state :